

[English]

Dalli-Rajhara to Rowghat Rail Link

6427. SHRI CHANDULAL CHANDRAKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of a new railway line from Dalli-Rajhara (District Durg) to Rowghat Iron Mines (district Bastar) has been sanctioned;

(b) if so, the estimated cost of the project; and

(c) when the construction work is likely to start?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) The cost of this 95 km line is estimated to be Rs. 88.35 crores at 1987-88 price level. The present day cost would be about Rs. 120 crores.

(c) This proposed line is a single user line required by Steel Authority of India Ltd. (SAIL), for movement of iron ore to Bhilai. Survey has been completed and cost advised to Ministry of Steel. Work can be taken up as and when Ministry of Steel/SAIL arrange funding for this line.

Catering in the North-Eastern sector flights

6428. SHRI SOMJIBHAI DAMOR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether inflight catering in North-Eastern Sector is below standard as being maintained in advanced sectors like Bombay, Delhi and Madras; and

(b) if so, the steps taken to improve the menu and its quality in this sector also.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Shuttle service between Wardha and Nagpur

6429. SHRI RAMCHANDRA MAROTRAO GHANGARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to introduce a shuttle train from Wardha to Nagpur and vice-versa for the convenience of employees of that area and to reduce congestion in long distance trains; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

Misuse of Power in Delhi

6430. SHRI MORESHWAR SA SHRI GOVINDA CHANDRA MUNDA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether DESU has conducted any survey to detect excess load, misuse, theft and other violations by consumers in domestic and industrial sectors;

(b) if so, the details thereof;